

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4093**  
TO BE ANSWERED ON 12.12.2019

**PROMOTION OF SOLAR ENERGY**

4093. SHRI RAJ KUMAR CHAHAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes of the Union Government in conjunction with the State Governments for promotion of solar energy in the rural areas of the country particularly in Fatehpur Sikri;
- (b) the details of similar schemes for the promotion of use of solar energy in the urban areas;
- (c) the details of the special promotional schemes/ opportunities available exclusively for the use of the farmers; and
- (d) the amount of subsidy provided for the users for the said purpose?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS  
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) The Government has launched various schemes for promotion of solar energy in rural and urban areas of the country including in Fatehpur Sikri. Details of schemes for installation and use of solar energy systems in rural and urban areas are given at **Annexure**.

(c) & (d) Ministry has issued approval for implementation of Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) Scheme in the country on 8.3.2019, which provides for:

- i. installation of 10,000 MW capacity through renewable energy based small power plants each of capacity up to 2 MW in the rural areas;
- ii. installation of 17.5 lakh standalone off-grid solar water pumps; and
- iii. solarization of 10 lakh existing grid-connected agriculture pumps.

Under the Scheme, for installation of stand-alone solar pumps and solarization of existing agricultural pumps, central financial assistance (CFA) of 30% of the benchmark cost or tender cost, whichever is lower, is provided to farmers. The State Government will also provide subsidy up to 30% or higher. Further, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, will be provided in case of North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N.

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**Annexure referred to in reply to parts (a to b) of Lok Sabha Unstarred Question No. 4093  
for 12/12/2019 regarding 'Promotion of Solar Energy'**

**DETAILS OF SCHEMES FOR INSTALLATION AND USE OF SOLAR ENERGY  
SYSTEMS IN RURAL AND URBAN AREAS**

Scheme	Coverage	Benefit available
i) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land. (b) Component-B: Installation of 17.5 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose (c) Component-C: Solarization of 10 lakh existing agricultural pumps up to 7.5 HP capacity each.	For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD  For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided. The State Government will also provide subsidy up to 30% or higher.
ii) Off-grid Solar PV Schemes	a) Solar Street Lights / Power packs under off-grid Ph-III programme b) Solar Study lamps under off-grid Ph-III programme c) Solar Study lamps under 70 lakh Solar Study lamps scheme d) Solar Street light under AJAY scheme	CFA up to 30% and 90% of the project cost for general category and special category States respectively.  CFA up to 85% of the lamp cost.  Student contribution Rs 100/- per lamp and balance to be paid as CFA.  CFA up to 75% of the project cost.
iii) Grid Connected Rooftop Solar PV Power Projects in residential sector under Ph-II	4000 MW	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW (iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.